

operative Development Corporation (Second Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1499 in Gazette of India dated the 23rd October, 1976, under sub-section (3) of section 22 of the National Co-operative Development Corporation Act, 1962. [Placed in Library. See No. LT-11517/76].

**NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955**

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA):** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(1) The Newsprint Control (Amendment) Order, 1976, published in Notification No. S.O. 614(E) in Gazette of India dated the 16th September, 1976.

(2) The Paper (Control of Production) Amendment Order, 1976, published in Notification No. S.O. 650(E) in Gazette of India dated the 30th September, 1976. [Placed in Library. See No. LT-11518/76].

**RAILWAY RED TARIFF (8TH AMDT.) RULES, 1976**

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI):** I beg to lay on the Table a copy of the Railway Red Tariff (Eighth Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1486 in Gazette of India dated the 16th October, 1976 issued under section 47 of the Indian Railways Act, 1890. [Placed in Library. See No. LT-11519/76].

**STATEMENT RE. DELAY IN LAYING THE CERTIFIED ACCOUNTS OF COIR BOARD ERNAKULAM FOR 1974-75**

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI A. P. SHARMA):** I beg to lay

on the Table a statement (Hindi version)\* showing reasons for delay in laying the Certified Accounts of the Coir Board, Ernakulam for the year 1974-75 and the Audit Report thereon. [Placed in Library. See No. LT-11520/76].

**STATEMENT RE. NOT LAYING SIMULTANEOUSLY HINDI VERSION OF NOTIFICATION**

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA SAHEB P. SHINDE):** I beg to lay on the Table a statement (Hindi and English versions) explaining reasons for not laying simultaneously Hindi version of Notification Nos. G.S.R. 832(E) dated the 6th October, 1976 and G.S.R. 844(E) and 845(E) dated the 13th October, 1976 which were laid on the Table on the 30th October, 1976. [Placed in Library. See No. LT-11521/76].

**ANNUAL REPORT ON THE WORKING OF SEAMEN'S PROVIDENT FUND SCHEME, 1966**

**THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH):** Sir, on behalf of Shri H. M. Trivedi. I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) for the year 1974-75, on the working of the Seamen's Provident Fund Scheme, 1966, [Placed in Library. See No. LT-11522/76].

**NOTIFICATION UNDER COMPANIES ACT, 1956**

**THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA):** I beg to lay on the Table a copy of Notification No. G.S.R. 1519 (Hindi and English versions) published in Gazette of India dated

\*The document and the English version of the statement were laid on the 3rd November, 1976.

the 23rd October, 1976 making certain alterations in Part II of Schedule V to the Companies Act, 1956, under sub-section (3) of section 641 of the said Act. [Placed in Library. See No. LT-11523/76]

PASSPORTS (3RD AMDT.) RULES, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): I beg to lay on the Table a copy of the Passports (Third Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 831(E) in Gazette of India dated the 4th October, 1976, under sub-section (3) of section 24 of the Passports Act, 1967. [Placed in Library. See No. LT-11524/76].

STATEMENT CORRECTING ANSWER TO QUESTION, NOTIFICATION, ANNUAL REPORTS ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table—

(1) A statement (Hindi and English versions) (i) correcting the reply given on the 12th April, 1976 to Unstarred Question No. 2293 by Shri Anadi Charan Das regarding afforestation in Koraput, Orissa and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT-11525/76]

(2) A copy of Notification No. G. S. R. 814 (E) (Hindi and English versions) published in Gazette of India dated the 24th September, 1976 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-11526/76]

(3) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review (Hindi and English versions) by the Government on

the working of the Assam Agro-Industries Development Corporation Limited, Gauhati for the years 1967—71.

(ii) Annual Report of the Assam Agro-Industries Development Corporation Limited, Gauhati for the period from 27th January, 1967 to 31st March, 1968, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(iii) Annual Report of the Assam Agro-Industries Development Corporation Limited, Gauhati for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(iv) Annual Report of the Assam Agro-Industries Development Corporation Limited, Gauhati for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(v) Annual Report of the Assam Agro-Industries Development Corporation Limited, Gauhati for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(4) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Reports mentioned at (ii), (iii), (iv) and (v) of item (3) above.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (3) above. [Placed in Library. See No. LT-11527/76].

FOREIGN EXCHANGE REGULATION (AUTHENTICATION OF DOCUMENTS) RULES, 1976 AND STATEMENTS

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT